

**CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF
INDO GREEN PROJECTS LIMITED (IGPL)**

(Regd. Office: 22A, Jagjivan Mansion, Room No.11, 1ST Floor, 2nd Fanaswadi, Dadiseth Agiary Lane, Mumbai-400 002)

Further to the Public Announcement ('PA') dated May 5, 2008 to the shareholders of IGPL issued by Systematix Corporate Services Ltd ('Manager to the Offer') for and on behalf of Industrial Investment Trust Limited (hereinafter collectively referred to as 'Acquirer') pursuant to and in compliance with, among others, regulation 10 & 12 of the Securities & Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations'), the shareholders are requested to note the following:

1. The Securities and Exchange Board of India ("SEBI") issued its observations/comments on the draft Letter of Offer on June 19, 2008. The dates with respect to various activities as per the disclosures made in the PA have undergone a change. The revised schedule of activities are as follows:

Activities	Day & Date (Original)	Day & Date (Revised)
Public Announcement	Monday, May 05, 2008	Monday, May 05, 2008
Specified Date (for the purpose of determining the name of shareholders to whom the Letter of Offer will be sent)	Friday, May 23, 2008	Friday, May 23, 2008
Last Date for a Competitive Bid, if any	Monday, May 26, 2008	Monday, May 26, 2008
Corrigendum to Public Announcement	-	Wednesday, June 25, 2008
Date by which the Letter of Offer to be Dispatched to the shareholders	Saturday, June 14, 2008	Friday, June 27, 2008
Date of Opening of the Offer	Thursday, June 19, 2008	Wednesday, July 02, 2008
Last date for revising the Offer Price/ Number of Shares	Friday, June 27, 2008	Thursday, July 10, 2008
Last date for Withdrawal of Acceptance by shareholders who have accepted the Offer	Thursday, July 3, 2008	Wednesday, July 16, 2008
Date of Closing of the Offer	Tuesday, July 8, 2008	Monday, July 21, 2008
Date by which communicating acceptance /rejection and payment of consideration for accepted shares / dispatch of Share Certificate in case of rejection	Wednesday, July 23, 2008	Tuesday, August 5, 2008

2. All other terms and conditions of the Offer remain unchanged. This Announcement should be read in conjunction with the PA. The terms not defined herein will have the same meaning as defined in PA.
3. The Acquirer accepts full responsibilities for the information contained in this corrigendum to the PA and also for the obligations of the Acquirer as laid down in terms of the Regulations.
4. This announcement would also be available on the SEBI website at <http://www.sebi.gov.in>.

Issued by Manager to the Offer on behalf of Acquirer

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Contact Person: Mr. Hari Surya



Place : Mumbai
Date : 25-6-08